

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR. JUSTICE A.MUHAMED MUSTAQUE
&
THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

Tuesday, the 13th day of June 2023 / 23rd Jyaishta, 1945
CON.CASE(C) NO. 1782 OF 2022(S)

PETITIONER:

VINOD MOHAN, AGED 34 YEARS, S/O MADAN MOHAN,
VADAKKEMADATHIL HOUSE, 8B, UNI HOMES, JUDGES AVENUE,
KALOOR- 682 017.

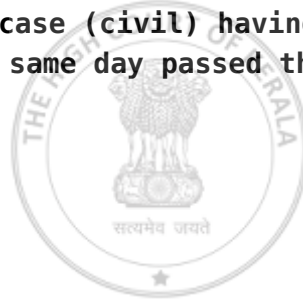
BY ADVS. M/S. ANAND KALYANAKRISHNAN, C.DHEERAJ RAJAN.

RESPONDENT:

BELRAJ, SUB INSPECTOR OF POLICE,
PALLURUTHY POLICE STATION, ERNAKULAM DISTRICT- 682 006.

BY SRI.P. NARAYANAN, ADDL.PUBLIC PROSECUTOR

This Contempt of court case (civil) having come up for orders on
13.06.2023, the court on the same day passed the following:



P.T.O.

A.MUHAMED MUSTAQUE & SOPHY THOMAS, JJ.

Con.Case No.1782 of 2022

Dated this the 13th day of June, 2023

O R D E R

A.Muhamed Mustaque, J.

We are of the *prima facie* view that the respondent committed a contempt by arresting the petitioner in violation of the guidelines issued by the Apex Court judgment in **Arnesh Kumar v. State of Bihar and Another [AIR 2014 SC 2756]**.

Post on 26.06.2023 for appearance of the respondent.

sd/-

A.MUHAMED MUSTAQUE, JUDGE

sd/-

SOPHY THOMAS, JUDGE

In